GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO.947 TO BE ANSWERED ON 22.07.2022

SCHEMES THROUGH NGOs

947. SHRI VISHNU DAYAL RAM: SHRI RAMDAS C. TADAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented through the Non-Governmental Organisation (NGO) for empowerment of women and child development during each of the last three years and the current year;
- (b) the funds allocated/released/utilized therefor;
- (c) whether additional funds have also been sought for such schemes from the Government and if so, the details thereof;
- (d) whether some NGOs seeking financial assistance have been found to be fake and if so, the details thereof; and
- (e) whether the Government has verified the credibility and evaluated the role and performance of NGOs engaged in various welfare schemes for women and children across the country and if so, the details and outcome thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (c): The funds under the schemes of the Ministry of Women and Child Development are released to the State Governments for implementation of Schemes.
- (d) & (e): In view of above, the question does not arise.
